

GOVERNMENT ACCOMMODATION FOR JOURNALISTS

•277. SHRI DAHYABHAI V. PATEL: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the number of journalists, who are at present occupying Government accommodation in Delhi;

(b) the number of applications from Journalists pending with the Government; and

(c) how many of them are members of the Press Association?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) 61.

(b) and (c) The present quota fixed for the Press Association is 45 residences. It has been decided to increase the quota by another 10 this year. In addition to the 45 residences, about 12 members of the Press Association are occupying hostel accommodation.

CO-OPERATIVE CONSTRUCTION SOCIETIES

•278. SHRI R. N. KAKATI: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state the concessions that are being given to the Co-operative Construction Societies for the execution of works in the Central Public Works Department?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): The following concessions are being granted to registered labour co-operative societies for execution of works in the Central Public Works Department:—

(i) No earnest money.

(ii) Award of works costing up to Rs 10,000 and below in value by negotiations without call of tenders.

(iii) Fortnightly payments.

(iv) No security deposits except against 'on account' payments.

JUTE WAGE BOARD—INTERIM RELIEF

♦279. SHRI CHANDRA SHEKHAR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that the interim relief recommended by the Jute Wage Board has not yet been implemented in the jute mills in Kanpur and Soujaneva; and

(b) if so, the steps taken by Government in this matter?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI JAISUKHLAL HATHI): (a) The recommendations have been implemented by the mills.

(b) Does not arise.

TEXTILE WAGE BOARD

•280. SHRI R. S. KHANDEKAR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether any decision to implement the recommendations of the Textile Wage Board in the Atherton West and Elgin No. 2 Mills at Kanpur has been taken by Government; and

(b) if not, what are the reasons for the same?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI JAISUKHLAL HATHI): (a) and (b) No. As both these units are covered by para 7 of the Government Resolution on the Textile Wage Board's Report, the Board's recommendations do not apply to them at present.

INDIAN POLICE OFFICER TAKEN AWAY BY THE
PAKISTANI POLICE FROM EAST PAKISTAN
BORDER

•281. SHRI M. S. GURUPADA SWAMY;
Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that an assistant sub-Inspector of Police, a member of the National Volunteer Force was forcibly taken away by the Pakistani police from the East Pakistan border; and

(b) if so, the steps taken by Government to get him released?

THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRIMATI LAKSHMI MENON): (a) Yes Sir, the incident took place on the "West Bengal-East Pakistan border on 22nd July, involving an Assistant Sub-Inspector of Police and a member of the National Volunteer Force.

(b) A protest was immediately lodged by the Government of West Bengal with the Government of East Pakistan, demanding the release of the kidnapped personnel. Another protest -was lodged by our Deputy High Commissioner in Dacca.

इंडियन डीक्राफ्ट्स डेवलपमेंट कारपोरेशन

२७०. श्री विमलकुमार मन्नालालजी
चौरङ्गिया : क्या वाणिज्य तथा उद्योग मंत्री
यह बताने की कृपा करेंगे कि सरकार ने
१९५८-५९, १९५९-६०, १९६०-६१,
और १९६१-६२ के वर्षों में इंडियन हैंडि-
क्राफ्ट्स डेवलपमेंट कारपोरेशन लिमिटेड को
(१) पूंजी के लिए; (२) घाटे को पूरा करने
के लिये; (३) ऋण के रूप में (पूंजी के
अतिरिक्त); और (४) अनुदान तथा अन्य
रूप में कितनी कितनी धनराशि दी ?

t [INDIAN HANDICRAFTS DEVELOPMIN*
CORPORATION

270. SHRI V. M. CHORDIA: Will the
Minister of COMMERCE AND INDUSTRY be
pleased to state the amount given by
Government to Indian Handicrafts
Development Corporation Limited in the
years 1958-59, 1959-60, 1960-61 and 1961-62
towards (i) Capital; (ii) meeting the deficit;
(iii) loan (in addition to capital); and (iv) grant
and otherwise?]

वाणिज्य तथा उद्योग मंत्रालय में उद्योग
मंत्री (श्री एन० कानूनगो) : भारत सरकार
द्वारा १९५८-५९ से १९६१-६२ के वर्षों में
इण्डियन हैंडिक्राफ्ट्स डेवलपमेंट कारपोरेशन
को शेयर पूंजी के लिये दिया गया धन और
घाटे को पूरा करने के लिये दिया गया अनुदान
इस प्रकार है :

वर्ष	१९५८-५९	१९५९-६०	१९६०-६१	१९६१-६२
	र०	र०	र०	र०
१. पूंजी	१०,००,०००	कुछ नहीं	कुछ नहीं	२,००,०००
२. घाटे को पूरा करने के लिये				
अनुदान	३,२०,०००	३,२५,०००	३,६०,०००	५,१५,०००

इन वर्षों में कारपोरेशन के लिये ऋण या अन्य कोई अनुदान नहीं मंजूर किया
गया :

† [] English translation.